

List of cases registered on 01.06.2021 before Appellate Side, High Court, Calcutta.

Sl No.	Case No.	Date of Registration	Cause Title
1	WP.ST/55/2021	01-06-2021	ASHOK KUMAR MAITY VS STATE OF WEST BENGAL AND ORS. Advocate: SAILEN NASKAR
2	WPA(P)/160/2021	01-06-2021	ST. SOLDIERS CONVENT SCHOOL VS STATE OF WEST BENGAL AND ORS. Advocate: AMIT DEY
3	WPA(P)/161/2021	01-06-2021	GOPAL KUMAR SINGH VS STATE OF WEST BENGAL AND ORS. Advocate: AMIT DEY
4	WPA(P)/162/2021	01-06-2021	RAJIB CHAKRABORTY AND ORS VS STATE OF WEST BENGAL AND ORS. Advocate: SHALINI MUKHERJEE
5	CRA/207/2021	01-06-2021	ASIS BHOWMICK @KALU VS STATE OF WEST BENGAL AND ANR Advocate: JAKIR HOSSAIN
6	CRA/208/2021	01-06-2021	ARIFUL HAQUE MONDAL VS STATE OF WEST BENGAL AND ANR Advocate: UDAY SANKAR CHATTOPADHYAY
7	CO/1180/2021	01-06-2021	MOUSUMI MONDAL ALIAS MAUSUMI MONDAL VS DEBDULAL BHASKAR Advocate: Madhurima Sarkar
8	CRR/1328/2021	01-06-2021	AMIT CHOWDHURY VS STATE OF WEST BENGAL AND ORS. Advocate: ADITYA TIWARI
9	CRM/3829/2021	01-06-2021	RAMESH SAIN VS STATE OF WEST BENGAL Advocate: SHILADITYA BARMA
10	CRM/3830/2021	01-06-2021	PRADIP BAJAJ VS STATE OF WEST BENGAL Advocate: SAYANTAN BOSE
11	CRM/3831/2021	01-06-2021	NISHAN ALI@ISHAN SK VS STATE OF WEST BENGAL Advocate: MRITYUNJOY CHATTERJEE

12	CRM/3832/2021	01-06-2021	PRADIP SOREN @PANJA VS STATE OF WEST BENGAL Advocate: PAMPA DEY DHABAL
13	CRM/3833/2021	01-06-2021	BHABESH SAHANI VS STATE OF WEST BENGAL Advocate: ANGSHUMAN CHAKRABORTY
14	CRM/3834/2021	01-06-2021	ANIL BHOWMICK VS STATE OF WEST BENGAL Advocate: Angshuman Chakrabarty
15	CRM/3835/2021	01-06-2021	RADHESHYAM DAS VS STATE OF WEST BENGAL Advocate: ANGHSUMAN CHAKRABORTY
16	CRM/3836/2021	01-06-2021	TAPAN THAPA AND ANR VS STATE OF WEST BENGAL Advocate: ANGSHUMAN CHAKRABORTY
17	CRM/3837/2021	01-06-2021	BANIRUPA MUKHERJEE@BANI MUKHERJEE VS STATE OF WEST BENGAL Advocate: BISWAJIT MANNA
18	CRM/3838/2021	01-06-2021	BHOLA MOLLA VS STATE OF WEST BENGAL Advocate: Angshuman Chakrabarty
19	CRM/3839/2021	01-06-2021	SAMSUDDIN SK @ SAMSUDDIN SEKH @ MOLLA VS STATE OF WEST BENGAL Advocate: ANGSHUMAN CHAKRABORTY
20	CRM/3840/2021	01-06-2021	DIPANJAN SWARNAKAR @ SAHEB VS STATE OF WEST BENGAL Advocate: HUSEN MUSTAFI
21	CRM/3841/2021	01-06-2021	RESHMA BIBI AND ORS. VS STATE OF WEST BENGAL Advocate: HUSEN MUSTAFI
22	CRM/3842/2021	01-06-2021	JAI CHAND MUNDA VS STATE OF WEST BENGAL Advocate: JAKIR HOSSAIN
23	CRM/3843/2021	01-06-2021	ABHIJIT MAJUMDAR VS STATE OF WEST BENGAL Advocate: TANMOY CHOWDHURY
24	CRM/3844/2021	01-06-2021	MANSUR VS STATE OF WEST BENGAL Advocate: MUSHARRAF ALAM SK
25	WPA/10543/2021	01-06-2021	MALA HALDER VS STATE OF WEST BENGAL Advocate: Jeenia Rudra

26	WPA/10544/2021	01-06-2021	MANSAROVAR FERROUS PVT LTD AND ANR VS W.B.ELCTRICVTY REGULATORY COMMISSION AND ORS Advocate: SIDDHARTHA SHROFF
27	WPA/10545/2021	01-06-2021	JAI VENKTESH CONCAST PVT LTD AND ANR VS DAMODAR VALLEY CORPORTION AND ORS Advocate: MOUMIKTA GHOSH
28	WPA/10546/2021	01-06-2021	SUNIL KUMAR DALMIA VS UNION OF INDIA AND ORS. Advocate: TAPAN KUMAR MITRA
29	WPA/10547/2021	01-06-2021	DIPEN BARMAN VS STATE OF WEST BENGAL AND ORS. Advocate: ASOK BANERJEE
30	WPA/10548/2021	01-06-2021	BASUDEB KHANRA VS STATE OF WEST BENGAL AND ORS. Advocate: MUJIBAR ALI NASKAR
31	WPA/10549/2021	01-06-2021	M/S MADOS INFRE PROJECTS PVT LTD. VS UNION OF INDIA AND ORS. Advocate: RAJAT DUTTA
32	WPA/10550/2021	01-06-2021	INDRANIL ROY VS STATE OF WEST BENGAL AND ORS. Advocate: MUNSHI ASHIQ ELAHI
33	WPA/10551/2021	01-06-2021	KAUSHIK KUNDU VS STATE OF WEST BENGAL AND ORS. Advocate: DIPAK RANJAN MUKHERJEE
34	WPA/10552/2021	01-06-2021	PABITRA KAR VS STATE OF WEST BENGAL AND ORS. Advocate: DEBANIK BANERJEE
35	WPA/10553/2021	01-06-2021	VIKASH SHARMA VS STATE OF WEST BENGAL AND ORS. Advocate: MD. MUSHARROF HOSSAIN